

## List of Creditors for M/s. Krishnaa Energy Private Limited

CIRP DATE 22.11.2019

## LIST OF FINANCIAL CREDITORS AS ON 13.12.2019

Sl. No.	Name of the Creditor	Amount Claimed by Creditor (Rs.)	Amount Recommended for Admission	Claim Scrutiniser's Remarks
1	Canara Bank, No.563/1, 2nd Floor, Anna Salai, Teynampet, Chennai 600018	38,03,79,739.17	38,03,79,739.17	We have scrutinised the Sanction Letters, Documents executed by the Company's MD / Directors, Other Documents made available by Canara Bank. Claims are in order. A perusal of the Bank Statements for various facilities availed by the Company reveals that there are, by and large, no major transactions made by the Company in the 6 facilities availed, barring the interest charged by the Bank since 2015-16. Total of these 6 Statements account for Rs.384758121/17, which is Rs.5255017 more than the overall claim made. Recommended for settlement, subject to availability of resources.
2	A N Suresh, Jain Sangarika Apts., Block B, Flat No.9, 9th Floor, 94 Sathyadev Avenue, MRC Nagar, Chennai 600028	89,19,327.00	89,19,327.00	This FC is same as OC2. Copy of PAN Card of the FC is required. The FC has charged Interest @ 18%.
3	Neena Suresh, Jain Sangarika Apts., Block B, Flat No.9, 9th Floor, 94 Sathyadev Avenue, MRC Nagar, Chennai 600028	89,19,327.00	89,19,327.00	This FC is same as OC2. Copy of PAN Card of the FC is required. The FC has charged Interest @ 18%.
	<b>TOTAL OF FC</b>	<b>39,82,18,393.17</b>	<b>39,82,18,393.17</b>	